- I. Notifications of the Ministry of Environment, Forest and Climate Change
- II. Report and Accounts (2022-23) of CPCB, Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE Change (SHRI KIRTIVARDHAN SINGH): Sir, I lay on the Table—

- I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, under Section 26 of the Environment (Protection) Act, 1986:-
 - (1) S.O. 4458(E)., dated the 12th October, 2023, publishing the Green Credit Rules, 2023, along with delay statement.

[Placed in Library. See No. L.T. 690/18/24]

(2) G.S.R. 164(E)., dated the 8th March, 2024, publishing the E- Waste (Management) Amendment Rules, 2024.

[Placed in Library. See No. L.T. 471/18/24]

(3) G.S.R. 190(E)., dated the 14th March, 2024, publishing the Battery Waste Management (Amendment) Rules, 2024.

[Placed in Library. See No. L.T. 691/18/24]

(4) G.S.R. 177(E)., dated the 12th March, 2024, publishing the Hazardous and Other Wastes (Management and Transboundary Movement) Amendment Rules, 2024, along with delay statement.

[Placed in Library. See No. L.T. 471/18/24]

(5) G.S.R. 2374(E)., dated the 20th June, 2024, publishing the Battery Waste Management (Second Amendment) Rules, 2024.

[Placed in Library. See No. L.T. 692/18/24]

- (B) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, issued under sub-section (1) and clauses (v) and (xiv) of sub-section (2) and sub-section (3) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement:
 - (1) S.O. 891(E)., dated the 20th March, 2017, notifying certain area all around the boundary of Kaimur Wildlife Sanctuary in the State of Uttar Pradesh as the Kaimur Wildlife Sanctuary Eco-sensitive Zone.

- (2) S.O. 1566(E)., dated the 15th May, 2017, notifying certain area from the boundary of the Rowa Wildlife Sanctuary in the State of Tripura as the Rowa Wildlife Sanctuary Eco-sensitive Zone.
- (3) S.O. 1699(E)., dated the 26th May, 2017, notifying certain area from the boundary of the protected area of Pocharam Wildlife Sanctuary in the State of Telangana as the Pocharam Wildlife Sanctuary Ecosensitive Zone.
- (4) S.O. 3573(E)., dated the 10th November, 2017, notifying certain area around the boundary of the Ranipur Wildlife Sanctuary in the State of Uttar Pradesh as the Ranipur Wildlife Sanctuary Eco-sensitive Zone.
- (5) S.O. 3709(E)., dated the 22nd November, 2017, notifying certain area around the boundary of Saman Bird Sanctuary in the State of Uttar Pradesh as the Saman Bird Sanctuary Eco-sensitive Zone.
- (6) S.O. 3776(E)., dated the 29th November, 2017, notifying certain area around the boundary of Sohagibarwa Wildlife Sanctuary in the State of Uttar Pradesh as the Sohagibarwa Wildlife Sanctuary Eco-sensitive Zone.
- (7) S.O. 06(E)., dated the 1st January, 2019, notifying certain area around the boundary of the Bakhira Bird Sanctuary in the State of Uttar Pradesh as the Bakhira Bird Sanctuary Eco-sensitive Zone.
- (8) S.O. 1315(E)., dated the 11th March, 2019, notifying certain area around the boundary of Jai Prakash Narayan (Surahatal) Bird Sanctuary in Ballia district of Uttar Pradesh as Eco-sensitive Zone.
- (9) S.O. 1909(E)., dated the 1st June, 2019, notifying certain area around the boundary of Karaivetti Bird Sanctuary in the State of Tamil Nadu as the Karaivetti Bird Sanctuary Eco-sensitive Zone.
- (10) S.O. 1927(E)., dated the 7th June, 2019, notifying certain area around the boundary of Gangotri National Park in the State of Uttarakhand as Gangotri National Park Eco-sensitive Zone.
- (11) S.O. 1928(E)., dated the 7th June, 2019, notifying certain area around the boundary of Udhayamarthandapuram Bird Sanctuary in the State of Tamil Nadu as Udhayamarthandapuram Bird Sanctuary Eco-sensitive Zone.
- (12) S.O. 1929(E)., dated the 7th June, 2019, notifying certain area around the boundary of Chitrangudi Bird Sanctuary in the State of Tamil Nadu as the Chitrangudi Bird Sanctuary Eco-sensitive Zone.
- (13) S.O. 1930(E)., dated the 7th June, 2019, notifying certain area around

- the boundary of Koonthankulam Bird Sanctuary in the State of Tamil Nadu as the Koonthankulam Bird Sanctuary Eco-sensitive Zone.
- (14) S.O. 2773(E)., dated the 1st August, 2019, notifies certain area around the boundary of Gangaikondan Spotted Deer Sanctuary in Tirunelveli districts in the State of Tamil Nadu as the Eco-sensitive Zone.
- (15) S.O. 2776(E)., dated the 1st August, 2019, notifying certain area around the boundary of Sandi Bird Sanctuary in Hardoi district in the State of Uttar Pradesh as the Eco-sensitive Zone.
- (16) S.O. 2794(E)., dated the 5th August, 2019, notifying certain area around the boundary of Nellai Wildlife Sanctuary in Tirunelveli district in the State of Tamil Nadu as the Nellai Wildlife Sanctuary Eco-sensitive Zone.
- (17) S.O. 3153(E)., dated the 30th August, 2019, notifying certain area around the boundary of Shaheed Chandra Shekhar Azad (Nawabganj) Bird Sanctuary in Unnao district in the State of Uttar Pradesh as Shaheed Chander Shekhar Azad (Nawabganj) Bird Sanctuary Ecosensitive Zone.
- (18) S.O. 3306(E)., dated the 16th September, 2019, notifying certain area around the boundary of Vaduvoor Bird Sanctuary in Thiruvarur District in the State of Tamil Nadu as the Vaduvoor Bird Sanctuary Eco-sensitive Zone.
- (19) S.O. 3529(E)., dated the 27th September, 2019, notifying certain area around the boundary of Samaspur Bird Sanctuary in Raibareily district in the State of Uttar Pradesh as the Samaspur Bird Sanctuary Ecosensitive Zone.
- (20) S.O. 3649(E)., dated the 10th October, 2019, notifying certain area around the boundary of Soor Sarovar Bird Sanctuary in Agra district in the State of Uttar Pradesh as the Eco-sensitive Zone.
- (21) S.O. 3650(E)., dated the 10th October, 2019, notifying certain area around the boundary of Melaselvanoor Keelaselvanoor Bird Sanctuary in Ramanathapuram district in the State of Tamil Nadu as the Eco-Sensitive Zone.
- (22) S.O. 3651(E)., dated the 10th October, 2019, notifying certain area around the boundary of the Megamalai Wildlife Sanctuary in the State of Tamil Nadu as the Megamalai Wildlife Sanctuary Eco-sensitive Zone.
- (23) S.O. 3655(E)., dated the 10th October, 2019, notifying certain area around the boundary of Vijay Sagar Bird Sanctuary in Mahoba District in

- the State of Uttar Pradesh as Vijay Sagar Bird Sanctuary the Ecosensitive Zone.
- (24) S.O. 3974(E)., dated the 1st November, 2019, notifying certain area around the boundary of Srivilliputhur Grizzled Squirrel Wildlife Sanctuary in the State of Tamil Nadu as the Srivilliputhur Grizzled Squirrel Wildlife Sanctuary as Eco-sensitive Zone.
- (25) S.O. 4007(E)., dated the 6th November, 2019, notifying certain around the boundary of Kanjirankulam Bird Sanctuary in the State of Tamil Nadu as the Kanjirankulam Bird Sanctuary Eco-sensitive Zone.
- (26) S.O. 4075(E)., dated the 11th November, 2019, notifying certain area around the boundary of Vallanadu Blackbuck Sanctuary in the State of Tamil Nadu as the Vallanadu Blackbuck Sanctuary Eco-sensitive Zone.
- (27) S.O. 4076(E)., dated the 11th November, 2019, notifying certain area around the boundary of Gumti Wildlife Sanctuary in South Tripura district in the State of Tripura as the Eco-sensitive Zone.
- (28) S.O. 4077(E)., dated the 11th November, 2019, notifying certain area around the boundary of Trishna Wildlife Sanctuary in South Tripura district in the State of Tripura as the Eco-sensitive Zone.
- (29) S.O. 4440(E)., dated the 11th December, 2019, notifying certain area around the boundary of Sakkarakottai Bird Sanctuary in Ramanathapuram district in the State of Tamil Nadu as the Sakkarakottai Bird Sanctuary Eco-sensitive Zone.
- (30) S.O. 4498(E)., dated the 17th December, 2019, notifying certain area around the boundary of Mudumalai Tiger Reserve in the State of Tamil Nadu as the Mudumalai Tiger Reserve Eco-sensitive Zone.
- (31) S.O. 4499(E)., dated the 17th December, 2019, notifying certain area around the boundary of Therthangal Bird Sanctuary in Ramanathapuram district in the State of Tamil Nadu as the Therthangal Bird Sanctuary Eco-sensitive Zone.
- (32) S.O. 4500(E)., dated the 17th December, 2019, notifying certain area around the boundary of Vettangudi Birds Sanctuary in the State of Tamil Nadu as the Vettangudi Birds Sanctuary Eco-sensitive Zone.
- (33) S.O. 07(E)., dated the 1st January, 2020, notifying certain area around the boundary of Cauvery North Wildlife Sanctuary in the State of Tamil Nadu as the Cauvery North Wildlife Sanctuary as Eco-sensitive Zone.
- (34) S.O. 08(E)., dated the 1st January, 2020, notifying certain area around the boundary of Gulf of Mannar Marine National Park in the State of

- Tamil Nadu as the Gulf of Mannar Marine National Park Eco-sensitive Zone.
- (35) S.O. 412(E)., dated the 28th January, 2020, notifies certain area around the boundary of Kodaikanal Wildlife Sanctuary in Dindigul and Theni districts in the State of Tamil Nadu as the Eco-Sensitive Zone.
- (36) S.O. 1876(E)., dated the 12th June, 2020, notifying certain area around the boundary of the National Chambal Wildlife Sanctuary in Agra district in the State of Uttar Pradesh as the Eco-sensitive Zone.
- (37) S.O. 3236(E)., dated the 22nd September, 2020, notifying certain area around the boundary of Kanniyakumari Wildlife Sanctuary in Kanniyakumari District in the State of Tamil Nadu as Kanniyakumari Wildlife Sanctuary the Eco-sensitive Zone.
- (38) S.O. 3878(E)., dated the 28th October, 2020, notifying certain area around the boundary of Mahavir Swami Wildlife Sanctuary in Lalitpur district in the State of Uttar Pradesh as the Eco-sensitive Zone.
- (39) S.O. 788(E)., dated the 19th February, 2021, notifying certain area around the boundary of Sathyamangalam Tiger Reserve in Erode District in the State of Tamil Nadu as the Sathyamangalam Tiger Reserve Ecosensitive Zone.
- (40) S.O. 789(E)., dated the 19th February, 2021, notifying certain area around the boundary of Sepahijala Wildlife Sanctuary and Clouded leopard National Park in Sepahijala District in the State of Tripura as the Sepahijala Wildlife Sanctuary Clouded leopard National Park Ecosensitive Zone.
- (41) S.O. 3921(E)., dated the 22nd September, 2021, notifying certain area around the boundary of Binsar Wildlife Sanctuary in Almora and Bageshwar Districts in the State of Uttarakhand as the Binsar Wildlife Sanctuary Eco-sensitive Zone.
- (42) S.O. 4929(E)., dated the 2nd December, 2021, notifying certain area around the boundary of Askot Wildlife Sanctuary in Pithoragarh District in the State of Uttarakhand as the Askot Wildlife Sanctuary Ecosensitive Zone.

[Placed in Library. For (1) to (42) See No. L.T. 472/18/24]

(C) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, issued under sub-section (1) and clauses

- (v) and (xiv) of sub-section (2) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement:
 - (1) S.O. 3596(E)., dated the 30th November, 2016, notifying certain area from the boundary of the Pakhal Wildlife Sanctuary in the State of Telangana as Pakhal Wildlife Sanctuary Eco-sensitive Zone.
 - (2) S.O. 1432(E)., dated the 5th May, 2017, notifying certain area from the boundary of the protected area of Manjeera Wildlife Sanctuary in the State of Telangana as the Manjeera Wildlife Sanctuary Eco-sensitive Zone.
 - (3) S.O. 1698(E)., dated the 26th May, 2017, notifying certain area all around the boundary of the Mahavir Harina Vanasthali National Park in the State of Telangana as the Mahavir Harina Vanasthali National Park Eco-sensitive Zone.
 - (4) S.O. 2859(E)., dated the 1st September, 2017, notifying certain area from the boundary of the Kinnersani Wildlife Sanctuary in the State of Telangana as the Kinnersani Wildlife Sanctuary Eco-sensitive Zone.
 - (5) S.O. 3775(E)., dated the 29th November, 2017, notifying certain area all around the boundary of the protected area of Parvati Arga bird Sanctuary in the state of Uttar Pradesh as the Eco-sensitive Zone.
 - (6) S.O. 4773(E)., dated the 11th September, 2018, notifying certain area from the boundary of the protected area of Patna Bird Sanctuary, Etah in the state of Uttar Pradesh as the Eco-sensitive Zone.
 - (7) S.O. 4890(E)., dated the 19th September, 2018, notifying certain from the boundary of the protected area of Hastinapur Wildlife Sanctuary in the state of Uttar Pradesh, as the Eco-sensitive Zone.
 - (8) S.O. 5136(E)., dated the 4th October, 2018, notifies certain area, as mentioned therein, as the "Eco Sensitive Zone" of the Nanda Devi National Park.
 - (9) S.O. 110(E)., dated the 8th January, 2019, notifying certain area from the boundary of the protected area of Chandraprabha Wildlife Sanctuary Sant Kabir Nagar in the State of Uttar Pradesh as the Chandraprabha Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. For (1) to (9) See No. L.T. 472/18/24]

(D) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 884(E)., dated the 26th February, 2024, notifying the

methodology for calculation of green credit in respect of tree plantation, as mentioned therein, framed under sub-rule (1) of rule 5 of the Green Credit Rules, 2023.

[Placed in Library. See No. L.T. 693/18/24]

(E) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 05(E)., dated the 1st January, 2024, amending the Principal notification No. S.O. 5481(E), dated the 31st December, 2021, issued under sub-section (1) and clause (v) of sub-section (2) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement.

[Placed in Library. See No. L.T. 694/18/24]

- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 39 and sub-section (6) of Section 40 of the Water (Prevention and Control of Pollution) Act, 1974:-
 - (a) Annual Report and Accounts of the Central Pollution Control Board (CPCB), Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 470/18/24]

Report and Accounts (2021-22) of NYKS, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRIMATI RAKSHA NIKHIL KHADSE): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Nehru Yuva Kendra Sangathan (NYKS), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Sangathan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 475/18/24]